

Company: Sol Infotech Pvt. Ltd.

Website : www.courtkutchehry.com

Gujarat Electricity Duty (Amendment) Act, 2012 5 OF 2012

[30 March 2012]

CONTENTS

- 1. Short title and commencement
- 2. Amendment of Schedule I to Bom.XL of 1958

Gujarat Electricity Duty (Amendment) Act, 2012 5 OF 2012

[30 March 2012]

AN ACT

further to amend the Gujarat Electricity Duty Act, 1958.

It is hereby enacted in the Sixty-third Year of the Republic of India as follows:-

1. Short title and commencement :-

- (1) This Act may be called the Gujarat Electricity Duty (Amendment) Act, 2012.
- (2) It shall come into force on the 1st April, 2012.

2. Amendment of Schedule I to Bom.XL of 1958 :-

In the Gujarat Electricity Duty Act, 1958, in Schedule I, in Part I,(1) in item (1),-

- (a) in sub-item (a), in column 3, for the figures and words "10 per cent.", the figures and words "7.50 per cent." shall be substituted;
- (b) in sub-item (b), in column 3, for the figures and words "20 per cent.", the figures and words "15 per cent." shall be substituted;
- (2) in item (1A),-
- (a) in sub-item (a), in column 3, for the figures and words "10 per cent.", the figures and words "7.50 per cent." shall be substituted;
- (b) in sub-item (b), in column 3, for the figures and words "20 per cent.", the figures and words "15 per cent." shall be substituted;
- (3) in item (1B), -

(a) in sub-item (i), in column 3, for the figures and words "10 per cent.", the figures and words "7.50 per cent." shall be substituted; (b) in sub-item (ii), in column 3, for the figures and words "15 per cent.", the figures and words "11.25 per cent." shall be substituted.